

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF B V V Paper Industries Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	B V V Paper Industries Limited
2.	Date of incorporation of corporate debtor	14/12/1988
3.	Authority under which corporate debtor is incorporated / registered	ROC-Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U02102TZ1988PLC002310
5.	Address of the registered office and principal office (if any) of corporate debtor	148 DPALANI ROAD VENKATESA MILLS POST UDUMALPET TN 642128 IN
6.	Insolvency commencement date in respect of corporate debtor	31-05-2021
7.	Estimated date of closure of insolvency resolution process	27-11-2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ramakrishnan Sadasivan IBBI/IPA-001/IP-P00108/2017-18/10215
9.	Address and e-mail of the interim resolution professional, as registered with the Board	New No.28 ,Old No.22 Menod Street Purasawalkam, Chennai 600 007 Email- sadasivanr@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	New No.28 ,Old No.22 Menod Street Purasawalkam, Chennai 600 007 Email- bvvirp@gmail.com
11.	Last date for submission of claims	14-06-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: - Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the B V V Paper Industries Limited on 31-05-2021

The creditors of B V V Paper Industries Limited, are hereby called upon to submit their claims with proof on or before 14-06-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

R. Sadasivan

Ramakrishnan Sadasivan
IBBI/IPA-001/IP-P00108/2017-18/10215
Date and Place: 02-06-2021, Chennai

